

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

**ROC No.394/SO/2020**

**Date: 05.11.2021**

**Notification**

Sub: COVID-19 – Hearing of the cases in the High Court – Modified instructions – Issued.

Ref: 1. High Court's SOP in ROC No. 394/SO/2020, dt.18.02.2021.  
2. High Court's Notification in ROC. No. 394/SO/2020, dated 08.09.2021.

\*\*\*\*\*

Considering the present situation of pandemic in the State of Telangana, the High Court has decided to open High Court for physical hearing with effect from 08.11.2021 by suspending the SOP issued in reference 1<sup>st</sup> cited.

It is further decided that the Hon'ble Judges of the High Court have discretion to hear the matters either physically or virtually on all Fridays.

During the course of physical hearing, learned Advocates/Parties-in-person should adhere to the Covid-19 protocols, they shall wear face mask/cover, using of sanitizers and keep physical distancing etc.

  
**REGISTRAR GENERAL**

To

- 1) The Prl. Secretary to the Hon'ble the Chief Justice, High Court for the State of Telanagana. {for placing the same before the Hon'ble the Chief Justice}.
- 2) All the Personal Secretaries to the Hon'ble Judges. {for placing the same before the Hon'ble Judges}.
- 3) All the Registrars, High Court for the State of Telangana (for information & necessary action).
- 4) The Registrar (Judicial-I), High Court for the State of Telangana (**with a request to take instructions from the Hon'ble Judges, as to the mode of hearing of cases on Fridays.**)
- 5) The Secretary, Bar Council of Telangana (for information).
- 6) The President, Telangana High Court Advocates Association, Hyderabad (for information).
- 7) All the Unit Heads in the State (for information).
- 8) All the Service Associations, High Court for the State of Telangana at Hyderabad (with instructions to intimate all the Staff members)
- 9) All the Officers of the High Court for the State of Telangana at Hyderabad.
- 10) All the Section Officers/Section Heads, High Court for the State of Telangana at Hyderabad (for circulating among the staff members working under their control)
- 11) The Overseer, High Court for the State of Telangana at Hyderabad (for circulating among the staff members working under his control)